

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No.227/TT/2013  
(Earlier Docket No. 42/2013)

Date: 9.10.2013

To  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of Revised transmission tariff for Barh- Balia 400 KV D/C (Quad) line along with associated bays at Balia S/s after approval of RCE under transmission System associated with Barh Generation Project (3X660MW) in ER

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 18.10.2013:-

- (i) Clarification as to how estimated completion cost of the asset is in excess of the apportioned approved cost even after submission of RCE; and
- (ii) Form 5D indicating all the assets of the Barh Transmission System.

Yours faithfully,

Sd/-  
(P.K. Sinha)  
Assistant Chief (Legal)